

[Translation]

**Bogies of Howrah-Mumbai Gitanjali Express
Derailed**

3087. SHRI DADA BABURAO PARANJPE :
SHRI MANHARAN LAL PANDEY :

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that seven bogies of Howrah-Mumbai Gitanjali Express train were derailed near the Bilaspur station of Madhya Pradesh on November 1, 1996;

(b) if so, the details thereof;

(c) whether the Government have conducted any enquiry;

(d) if so, the details thereof along with the loss suffered by Railways;

(e) whether such accidents have taken place at the same place earlier also;

(f) if so, the reasons therefor;

(g) whether the Government Railway Police and Railway Administration have given different statements in this regard; and

(h) if so, the details therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). On 2.11.96, the train engine and eight coaches of 2860 Up Howrah-Mumbai Gitanjali Express got derailed between Jairamnagar and Gatora stations of Bilaspur Division of South Eastern Railway. As a result of this derailment, four passengers sustained grievous injuries and six passengers suffered minor injuries.

(c) and (d). The cause of the accident is being inquired into by the Commissioner of Railway Safety, South Eastern Circle, whose report is awaited. The loss to the Railway property is estimated to be around Rs. 63 lakhs.

(e) and (f). On 1.10.92, the train engine and 13 coaches of 2860 Up Howrah-Bombay Gitanjali Express derailed between Jairamnagar and Gatora stations of Bilaspur Division on South Eastern Railway owing to removal of fish-plates and pandrol clips by the miscreants. This was a case of sabotage. However, there was no casualty among the passengers.

(g) and (h). No, Sir.

[English]

Deviation from Elight Levels

3088. SHRI AMAR PAL SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have received complaints regarding deviation of flight levels assigned to the pilots of the aircrafts belonging to Commonwealth

of Independent States (CIS) by the Indian Air Traffic Control;

(b) if so, the details thereof; and

(c) the remedial measures taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). Airline operators from Commonwealth of Independent States (CIS) violated flight levels assigned to them on some occasions. Such violations occurred 6 times in 1995 and 3 times in 1996.

(c) Director General of Civil Aviation held a meeting on 17-10-1995 in which it was decided that Uzbekistan airlines would train the pilots operating flights to India and a refresher course in English language would also be conducted. Other CIS airlines have not responded so far.

[Translation]

Transfer of Telephones

3089. SHRI KACHARU BHAAU RAUT : Will the Minister of COMMUNICATIONS be pleased to state

(a) the number of applications pending for transfer/shifting of telephones in Bombay, exchange-wise; and

(b) the steps taken for early disposal of such applications?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Sir, the number of applications pending for shifting of telephones in Mumbai exchange-wise, are given in the statement.

(b) Efforts are being made to dispose off all pending cases at the earliest by making the area technically feasible by laying new cables, wherever required.

STATEMENT

*Number of Applications pending for Transfer/Shifting
of telephones in Mumbai
(Exchange-wise)*

Exchange Area	No. of pending applications
1	2
South	
City	56
Fountain	68
Cooperage	87
Cuffe Parade	10
North	
Wadala	206
Sion	293
Prabhadevi	152